

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.101
IA/1999/ND/2024 in IB/697/ND/2018

IN THE MATTER OF:

The State Trading Corporation of India Ltd.	...	Applicant
Versus		
M/s Spacevision Impex Pvt Ltd	...	Respondent

under Section 9 (IBC) Code, 2016

Order delivered on 26.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:
For the Respondent	:

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA/1999/ND/2024;-

This application has been filed under Section 35(1)(n) of IBC, 2016 read with Rule 11 of NCLT Rules, 2016 to take on record the Ninth Quarterly Progress Report. The same is taken on record, subject to all just exceptions. IA/1999/ND/2024 stands **allowed**. Place it with the main file for further reference.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)